

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO.1581

TO BE ANSWERED ON WEDNESDAY, THE 28.07.2021

Sanctioned Strength of Judges

†1581. SHRI HAJI FAZLUR REHMAN:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the sanctioned strength of judges in the Supreme Court and various High Courts in the country at present, court-wise;
- (b) the total number of male and female judges in Supreme Court and various High Courts at present and the number out of them belonging to minority community and Scheduled Castes/Scheduled Tribes; and
- (c) the details of the number of vacancies of judges in the Supreme Court and various High Courts?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) to (c) : A Statement showing sanctioned strength of Judges, number of male & female Judges and vacancies in the Supreme Court and High Courts as on 20.07.2021 is at **Annexure**.

Appointment of Judges of the Supreme Court and High Courts is made under Articles 124, 217 and 224 of the Constitution of India, which do not provide for reservation for any caste or class of persons. Hence no class/category wise data is maintained centrally. However, the Government has been requesting the Chief Justices of High Courts that while sending proposals for appointment of Judges, due consideration be given to suitable candidates belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minorities and Women to ensure social diversity in appointment of Judges in High Courts.

Annexure

Statement referred to in reply to parts (a) to (c) of Unstarred Question No. 1581 to be answered in Lok Sabha on 28.07.2021 regarding 'Sanctioned Strength of Judges' by Shri Haji Fazlur Rehman (Position as on 20.07.2021)

Sl. No.	Name of the Court	Sanctioned Strength	Working Strength			Vacancies
			Male Judges	Female Judges	Total	
A.	Supreme Court of India	34	25	01	26	08
B.	High Court					
1	Allahabad	160	87	07	94	66
2	Andhra Pradesh	37	16	03	19	18
3	Bombay	94	55	08	63	31
4	Calcutta	72	27	04	31	41
5	Chhattisgarh	22	12	02	14	08
6	Delhi	60	24	06	30	30
7	Gauhati	24	19	01	20	04
8	Gujarat	52	23	05	28	24
9	Himachal Pradesh	13	09	01	10	03
10	J & K and Ladakh	17	10	01	11	06
11	Jharkhand	25	14	01	15	10
12	Karnataka	62	41	06	47	15
13	Kerala	47	33	04	37	10
14	Madhya Pradesh	53	26	03	29	24
15	Madras	75	45	13	58	17
16	Manipur	05	05	0	05	0
17	Meghalaya	04	04	0	04	0
18	Orissa	27	12	01	13	14
19	Patna	53	19	0	19	34
20	Punjab & Haryana	85	39	07	46	39
21	Rajasthan	50	22	01	23	27
22	Sikkim	03	02	01	03	0
23	Telangana	42	12	02	14	28
24	Tripura	05	04	0	04	01
25	Uttarakhand	11	07	0	07	04
Total		1098	567	77	644	454